

(ख) योजना आयोग को हाल ही में पुनर्गठित किया गया है; वह नई सरकार की नीतियों को ध्यान में रखते हुए वर्तमान निवेश प्रोजनाओं की समीक्षा कर रहा है, जिसमें विशेष रूप से कृषि और ग्रामीण विकास के कार्यक्रमों के माध्यम से रोजगार पर अधिक बल दिया गया है। सरकार के उद्देश्य और प्राथमिकताएं छठी पंचवर्षीय योजना के निर्माण में और अधिक पूर्ण रूप से प्रकट होंगी।

**Reinstatement of Government Servants whose services were terminated under MISA and D.I.R.**

1294. SHRI RAMANAND TIWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Government servants whose services were terminated under MISA and DIR during emergency State-wise and category-wise; and

(b) the number of persons reinstated as on 31st May, 1977

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Maintenance of Internal Security Act and the Defence of India Rules do not provide for the termination of services of any Government servant.

(b) Does not arise.

**कोटा (राजस्थान) स्थित तापीय विद्युत् (धर-मल पावर स्टेशन संयंत्र**

1295. श्री कृष्ण कुमार गोयल : क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि कोटा (राजस्थान) में नये तापीय विद्युत् सन्यन्त्र के पूरा हो जाने पर कितनी बिजली का उत्पादन होगा ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : कोटा ताप विद्युत् केन्द्र के पूरा हो जाने पर इसकी प्रतिष्ठापित क्षमता 220 मंगावाट बिजली की होगी।

**Memorandum Submitted by All Jammu and Kashmir Low-Paid Employees Federation**

1296. SHRI R. P. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the All Jammu and Kashmir Low-paid Employees Federation submitted a Memorandum on Monday the 2nd May, 1977 demanding reinstatement of all suspended employees and release of MISA detenus;

(b) if so, the action taken to release MISA detenus of the Federation; and

(c) whether the General Secretary of the Federation has been released from MISA detention?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) According to the information furnished by the Government of Jammu & Kashmir all members of the Federation detained under the Maintenance of Internal Security Act, 1971, in the State have been released.

(c) Yes, Sir.

**Fare-Chart in Mini Buses**

1297. SHRI KARPOORI THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether mini buses in Delhi do not carry any fare chart duly exhibited in the buses;

(b) whether the conductors of different mini buses on the same route charge different rates for the same distance;

(c) whether Government are aware that trouble is often created with the passengers who are forced to pay different rates for the same destination on different mini buses;